

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).372/2026

SAHIN FAKIR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 280498/2026 - EXEMPTION FROM FILING O.T.

Date : 17-09-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) : Dr. S. Muralidhar, Sr. Adv.
Mr. Prasanna S., AOR
Ms. Jhuma Sen, Adv.
Ms. Ninni Susan Thomas, Adv.
Mr. Purbayan Chakraborty, Adv.
Ms. Megha, Adv.
Ms. Injila Muslim Zaidi, Adv.
Mr. K Rigved Prasad, Adv.
Ms. Apoorva Singh, Adv.
Mr. Maamidi Ashish Reddy, Adv.
Mr. Prasanna B, Adv.
Ms. Ishita Tulsyan, Adv.
Mr. Deeptangshu Kar, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable on 24.09.2026.
2. Dasti, in addition, is permitted.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR